

[English]

**Revitalisation of Dankuni Coal
Complex**

2329. SHRI RUPCHAND PAL:
SHRI SUDARSAN
RAY CHAUDHURI:

Will the Minister of COAL be pleased to state:

(a) whether the Government propose to revitalise Dankuni Coal Complex at West Bengal; and

(b) if so, the details thereof alongwith the steps taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI AJIT PANJA):(a) and (b). No, Sir. However, steps are being taken to increase the offtake of gas as well as CILCOKE through special marketing efforts. This will help in improvement in the capacity utilisation of the plant.

**Smuggling of Precious Stones in
Orissa**

2330. SHRI GOPI NATH GAJAPATHI: Will the Minister of MINES be pleased to state:

(a) whether the Government are aware of the increasing incidents of smuggling of precious and semi-precious stones in Koraput, Phulbani and other districts of Orissa; and

(b) if so, the remedial measures taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI BALRAM

SINGH YADAV): (a) and (b). Sporadic incidents of clandestine mining of precious and semi-precious stones are reported from time to time in Orissa. To stop such illegal mining, Government of Orissa have enacted the Orissa Minerals (Prevention of Theft, Smuggling and Other Unlawful Activities) Act, 1989 and have also notified appropriate Rules thereunder.

[Translation]

Hit-and-run Accidents

2331. SHRI RAM PRASAD SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of cases of hit-and-run accidents reported in Delhi during 1991 and 1992;

(b) the number of persons killed and injured in such accidents;

(c) the number of cases in which the owners of the hitting vehicles have been traced out ;

(d) the action taken against them; and

(e) the steps taken/being taken to check such accidents?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS:(SHRI P.M. SAYEED):(a) to (d). The number of cases of hit and run accidents reported during 1991 and 1992 persons killed and injured; the number of cases in which owners of hitting vehicles have been traced out and action taken against them is as under:—

<i>Year</i>	<i>Cases reported</i>	<i>Persons killed</i>	<i>Persons injured</i>	<i>Owner of vehicles traced out</i>
1991	2478	619	2048	722
1992	2720	639	2383	744